<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 207 of 2017

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of:</u> Sri Murrali M. Baaladev Vs. The Karnataka Renewable Energy	y De	evelopment Ltd. & Ors.		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ujjal Banerjee Mr. Akash Khurana		
Counsel for the Respondent(s)	:	Mr. Nitin Saravanan Ms. Arunima Singh Ms. Priyadarshini for R-1	& R-	2

<u>ORDER</u>

List the matter on 30.01.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk